

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(pt.)/9648/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Rajkhowa,
Counsellor cum i/c Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 25th September, 2023.

Sub:- **Station leave permission.**

Ref:- letter Dated 20.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 22.09.2023 till the morning of 26.09.2023.** Further, the Chief Judicial Magistrate, Dhubri and in his absence the CJM (i/c), Dhubri, shall remain in charge of the Family Court, Dhubri during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(pt.)/9649-9650/A, dated , 25-09-23

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)